

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Civil Appellate Jurisdiction)

S.A. No. 538 of 2017

Saroj Kumar Das

..... Appellant

Versus

M/s Tata Iron & Steel Co. Ltd. & Anr.

..... Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

For the Appellant

: Mr. Rohan Kashyap, Advocate

For the Respondents

:

04/Dated: 29/06/2020.

Learned counsel for the appellant, Mr. Rohan Kashyap has submitted that appellant does not want to press this appeal, as the matter has become infructuous.

Considering the same, the instant appeal stands dismissed as withdrawn.

(Kailash Prasad Deo, J.)

sandeep/R.S-